



R.O.C. No.317191B/2019/Comp3

**Through eMail only,
Madras High Court,
Dated: 15.03.2024**

From
S.Ganapathisamy, B.A., B.L.,
Registrar (IT-cum-Statistics),
High Court, Madras.

To

Sir/Madam,

Sub: SUVAS – Supreme Court Vidhik Anuvaad Software – High Court has proposed to launch Digital Law Reports – High Court invites applications for preparation of Head-notes for the Judgments – Requested to host the Notification in the High Court Website – Regarding.

I am directed to state that, Madras High Court has proposed to launch the Digital Law Reports in High Court's Website for publishing the Madras High Court Judgments found in Neutral Citation System and other Judgments with Head-Notes in English and Tamil version. This would facilitate the young lawyers, who are unaffordable of high priced law journals, law students, law Professors and common citizens to acquaint themselves with the law. Further, the litigants will also be in a position to understand the judgments.

I am also to state that, the launching of Digital Law Report would also reduce the heavy expenditure incurred by the High Court towards supply of various Journals to High Court as well as to District Judiciary and everybody can view the Digital Law Reports from any part of the world.

Therefore, the Madras High Court invites applications from Lawyers, retired Judicial Officers, retired and serving Assistant Public Prosecutors as well as Law

Professors for preparation of Head-notes for the Judgments. Further, the willing candidates may fill up the application available in the Website and send it through email (e-mail ID: mhcsuvas@gmail.com) on or before 22.03.2024.

In order to give wide publicity, I am directed to request your goodselfes to kindly host the Madras High Court's Notification in your High Court's Website inviting application from all concerned and sensitizing the Citizens towards launching of the Digital Law Reports.

Yours faithfully,

S
GANAPATHISAMY

Digitally signed by S
GANAPATHISAMY
DN: cn=S GANAPATHISAMY, c=IN,
o=TAMIL NADU STATE JUDICIAL
SERVICE, ou=CHENNAI,
email=ganapathisamy@gmail.com
Date: 2024.03.15 19:47:30 +0530'

Registrar (IT-cum-Statistics)

To

01. The Registrar General, High Court of Allahabad, Allahabad.
02. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
03. The Registrar General, High Court of Bombay, Mumbai.
04. The Registrar General, High Court of Calcutta, Calcutta.
05. The Registrar General, High Court of Chhattisgarh, Bilaspur.
06. The Registrar General, High Court of Delhi, New Delhi.
07. The Registrar General, High Court of Gauhati, Gauhati.
08. The Registrar, Meghalaya High Court, Shillong.
09. The Registrar, Manipur High Court, Imphal.
10. The Registrar, Tirupura High Court, Agartala.
11. The Registrar General, High Court of Gujarat at Sola, Ahmedabad.
12. The Registrar General, High Court of Himachal Pradesh, Shimla.
13. The Registrar General, High Court of Jammu and Kashmir, Srinagar, Jammu and Kashmir.
14. The Registrar General, High Court of Jharkhand (Ranchi), Ranchi.
15. The Registrar General, High Court of Karnataka, Bengaluru.
16. The Registrar General, High Court of Kerala, Ernakulam.
17. The Registrar General, High Court of Madhya Pradesh, Jabalpur.
18. The Registrar General, High Court of Orissa, Cuttack.
19. The Registrar General, High Court of Patna, Patna.

Plz do needful.
Wk
16/03/2024

Digitally
Sarav
18/03/2024

M. T. Kar
18-3-2024

A. J. R.
18/03/2024

Ma. Manish

20. The Registrar General, High Court of Punjab and Haryana, Chandigarh.
21. The Registrar General, High Court of Rajasthan, Jodhpur.
22. The Registrar General, High Court of Sikkim, Gangtok.
23. The Registrar General, High Court of Uttarakhand, Nainital.
24. The Registrar General, High Court of Telangana, Telangana.